

SUPREME COURT OF INDIA

J.K. Cement Limited.

Vs.

State of Rajasthan & Ors.

S.L.P.(Civil.)No.21399 of 2015

(Anil R. Dave and Adarsh Kumar Goel, JJ.)

20.01.2016

ORDER

Adarsh Kumar Goel, J.

1. In view of judgment passed today in Civil Appeal No. 434 of 2016(@ SLP (Civil) No.23311 of 2015) titled "State of Rajasthan and others versus Gotan Lime Stone Khanji Udyog Private Limited", no further order is necessary in this petition. The same stands disposed of accordingly.